

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 4319
TO BE ANSWERED ON 11.08.2016

Drinking Water and Sanitation Projects

†4319. **SHRIMATI KAMLA DEVI PAATLE:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the drinking water and sanitation projects submitted by different States including Chhattisgarh during each of the last three years and the current year;
- (b) the details of approval/under consideration/non-approved projects and reasons for their rejection/delay in approval; and
- (c) the State-wise details of funds released for the purpose during the said period?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) & (b) Rural drinking water supply is a State subject. Ministry of Drinking Water & Sanitation through National Rural Drinking Water Programme (NRDWP) supplements the efforts of States to provide drinking water to rural population by providing technical & financial assistance. The State Governments are vested with powers to select, plan, approve and implement drinking water supply projects. Drinking Water Supply Projects prepared by the States do not come to this Ministry for approval. The States have a State Level Scheme Sanctioning Committee (SLSSC) which approves the same.

Under Swachh Bharat Mission (Gramin) {SBM(G)}, the programmatic projects are sanctioned district-wise. Currently, 650 district sanitation projects have been sanctioned and under implementation. 43 districts projects have been received and sanctioned during last 3 years and current year. The State/UT wise details is at **Annexure - I**. No project is pending under SBM (G).

(c) The State-wise details of funds released to the States under NRDWP are at **Annexure-II**. State/UT-wise, Central share release during last three years and current year under SBM(G) is at **Annexure-III**.

Statement referred in part (a) and (b) of the reply to Lok Sabha Un-starred Question No.4319 due for answer on 11-08-2016

State/UT-wise, total district projects sanctioned and project received and sanctioned during last 3 years and current year						
S.N.	State/UT Name	Total project sanctioned	Project received and Sanctioned during last 3 years and current year			
			2013-14	2014-15	2015-16	2016-17
1	A & N ILANDS	3	0	0	3	0
2	ANDHRA PRADESH	13	0	0	0	0
3	ARUNACHAL PRADESH	16	0	0	0	0
4	ASSAM	27	0	0	1	0
5	BIHAR	38	0	0	0	0
6	CHHATTISGARH	27	0	11	0	0
7	D & N HAVELI	1	0	0	0	0
8	GOA	2	0	0	0	0
9	GUJARAT	33	0	0	1	7
10	HARYANA	21	0	1	0	0
11	HIMACHAL PRADESH	12	0	0	0	0
12	JAMMU & KASHMIR	22	0	1	0	0
13	JHARKHAND	24	0	0	0	0
14	KARNATAKA	30	0	0	1	0
15	KERALA	14	0	0	0	0
16	MADHYA PRADESH	51	0	0	1	0
17	MAHARASHTRA	34	0	0	1	0
18	MANIPUR	9	0	0	0	0
19	MEGHALAYA	7	0	0	0	0
20	MIZORAM	8	0	0	0	0
21	NAGALAND	11	0	0	0	0
22	ODISHA	30	0	0	0	0
23	PUDUCHERRY	2	0	0	1	0
24	PUNJAB	22	0	0	2	0
25	RAJASTHAN	33	0	0	1	0
26	SIKKIM	4	0	0	0	0
27	TAMIL NADU	31	0	0	2	0
28	TELANGANA	9	0	0	0	0
29	TRIPURA	8	0	4	0	0
30	UTTAR PRADESH	75	0	4	0	0
31	UTTARAKHAND	13	0	0	0	0
32	WEST BENGAL	20	0	0	1	0
	GRAND TOTAL	650	0	21	15	7

Annexure -II					
Annexure referred to in part (c) of Lok Sabha Unstarred Q. No. 4319 due for answer on 11.08.2016					
State-wise details of funds (Rs. in crore) released during last three years under NRDWP					
S. No.	State	2013-14	2014-15	2015-16	2016-17 (up to 08.08.2016)
1	Andaman and Nicobar	0.09	0.81	0.16	0.22
2	Andhra Pradesh	631.52	377.78	170.05	73.27
3	Arunachal Pradesh	237.32	109.83	65.40	49.79
4	Assam	514.98	545.87	214.11	107.28
5	Bihar	338.95	340.48	202.73	94.77
6	Chandigarh	0	0	0.00	0.00
7	Chhattisgarh	135.2	150.74	60.83	32.44
8	Dadra & Nagar Haveli	0	0	0.00	0.00
9	Daman & Diu	0	0	0.00	0.00
10	Goa	0	0	1.66	1.19
11	Gujarat	515.07	405.58	238.91	118.37
12	Haryana	229.52	277.98	122.65	53.45
13	Himachal Pradesh	130.81	120.89	64.38	32.44
14	Jammu And Kashmir	414.82	474.41	192.12	113.73
15	Jharkhand	243.29	175.18	82.09	43.31
16	Karnataka	897.29	563.91	278.08	137.38
17	Kerala	212.04	124.1	48.05	28.02
18	Lakshadweep	0	0	0.00	0.00
19	Madhya Pradesh	474.95	440.18	193.73	96.80
20	Maharashtra	690.27	748.23	330.88	165.59
21	Manipur	55.3	88.54	27.92	13.21
22	Meghalaya	103.4	69.5	31.24	17.16
23	Mizoram	44.89	34.5	17.32	9.19
24	Nagaland	61.07	101.44	38.53	11.33
25	Odisha	317.07	230.67	103.19	51.29
26	Puducherry	0.06	0	0.00	0.29
27	Punjab	147.95	97.38	42.79	19.53
28	Rajasthan	1332.49	1304.64	526.75	289.20
29	Sikkim	26.56	31.7	12.05	3.81
30	Tamil Nadu	387.11	382.46	182.35	62.16
31	Telangana	--	212.24	97.71	44.33
32	Tripura	89.93	68.31	31.68	12.98
33	Uttar Pradesh	794.93	1036.3	450.31	173.40
34	Uttarakhand	87.61	111.48	60.06	34.99
35	West Bengal	485.83	431.09	216.85	95.74
Total		9600.32	9056.22	4104.58	1986.66

**Statement referred in part (c) of the reply to Lok Sabha Un-starred Question
No.4319 due for answer on 11-08-2016**

State/UT-wise, Central share released during last 3 years and current year (Rs. in Crore)				
State/UT	2013-14	2014-15	2015-16	2016-17 (Up to 08-08-2016)
A & N ILANDS	0.00	0.00	3.40	0.00
ANDHRA PRADESH	145.24	116.10	234.17	67.73
ARUNACHAL PRADESH	5.19	14.61	38.71	9.69
ASSAM	41.81	185.78	474.27	0.00
BIHAR	0.00	0.00	221.55	131.86
CHHATTISGARH	0.00	28.12	144.72	99.48
D & N HAVELI	0.00	0.00	0.00	0.00
GOA	0.00	0.00	1.05	0.00
GUJARAT	52.64	156.07	478.22	280.49
HARYANA	131.18	5.93	32.76	68.79
HIMACHAL PRADESH	30.50	130.17	4.37	49.15
JAMMU & KASHMIR	39.57	103.08	4.05	16.79
JHARKHAND	0.00	23.05	97.32	103.59
KARNATAKA	65.95	312.54	450.77	126.72
KERALA	43.01	33.97	8.50	0.00
MADHYA PRADESH	660.39	0.00	374.33	342.24
MAHARASHTRA	36.46	236.11	567.45	264.47
MANIPUR	0.00	9.18	44.19	27.28
MEGHALAYA	103.04	0.00	35.65	41.22
MIZORAM	8.06	0.00	3.32	0.00
NAGALAND	0.00	20.87	10.83	0.00
ODISHA	0.00	65.84	571.50	458.57
PUDUCHERRY	0.00	2.00	4.40	0.00
PUNJAB	0.00	0.00	38.70	24.83
RAJASTHAN	0.00	271.57	938.73	627.30
SIKKIM	8.25	3.89	6.12	4.81
TAMIL NADU	311.92	205.12	78.94	268.51
TELANGANA	0.00	105.62	128.39	0.00
TRIPURA	14.01	50.65	38.89	0.00
UTTAR PRADESH	376.32	237.99	565.39	178.67
UTTARAKHAND	5.28	40.52	49.37	85.29
WEST BENGAL	111.47	371.52	712.92	328.76
	2190.28	2730.30	6362.96	3606.22

Source : As per Integrated Management Information System (IMIS) Report